Filing under clause (ca) of sub regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process of Corporate Persons)Regulations, 2016

Sr. No	Category of Creditor	Summary o	f claims received	Summary	of claims	admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount						
	Secured financial creditors belonging to any										
	class of creditors										
	Unsecured financial creditors belonging to any										
	class of creditors	12	3,16,54,692		7	1,60,27,150		1,56,27,542	2		
	Secured financial creditors (other than financial										
	creditors belonging to any class of creditors)										
	Unsecured financial creditors (other than										
	financial creditors belonging to any class of										
	creditors)										
	Operational creditors (workmen)										
	Operational creditors (employees)										
	Operational creditors (Government dues)										
	Operational creditors (other than workmen,										
	employees and Government dues)										
	Other stakeholders, if any (other than financial										
	creditors and operational creditors)										

Annexure 1 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Secured Financial Creditors belonging to any class of creditors -

					Details of	claim admi	tted							
											Amount of			
										Amount of	any mutual	Amount of	Amount of	
										contingent	dues, that		claim under	· ·
Sr. N	Name of Creditor	Details of o	laims received		Amount						may be set-off	admitted	verification	any.
						Amount								
						covered	Amount							
						by	covered	Whether	% voting					
					Nature of	security	by	related	share in					
		Date of Receipt	Amount Claimed	Amount of claim admitted	claim	interest	guarantee	party?	coc					

Annexure 2 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Unsecured Financial Creditors belonging to any class of creditors

Sr. No	Name of Creditor	Details o	f claims received		Details of cl	im admitted			Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claims not admitted	Amount of claim under verificatio n	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% voting share in COC					
	1 Ajay Singh	1	69,54,189		Financial Creditor	N/A	No	33.26%			16,23,340		
	2 Amitabh Singh		76,74,347	49,03,836	Financial Creditor	N/A	No	30.60%			27,70,511		
	3 Ajit Kumar Ghosh		40,82,071	39,48,822	Financial Creditor	N/A	No	24.64%			1,33,249		
	4 Kamlesh Kumar Singh & Ranjana Singh		3,58,696	3,43,643	Financial Creditor	N/A	No	2.14%			15,053		
	5 Gopal Ji Baranwal		5,00,000	5,00,000	Financial Creditor	N/A	No	3.12%			-		
	6 Mohan Lal Baranwal		5,00,000	5,00,000	Financial Creditor	N/A	No	3.12%			-		
	7 Naveen Kumar		5,00,000	5,00,000	Financial Creditor	N/A	No	3.12%			-		
	8 Neelam		34,85,389	-	Financial Creditor	N/A	No	0.00%			34,85,389		
	9 Sarita Devi		7,00,000	-	Financial Creditor	N/A	No	0.00%			7,00,000		
1	0 Seema Verma		7,00,000	-	Financial Creditor	N/A	No	0.00%			7,00,000		
1	1 Shahsi Tiwari & Smt. Sangeeta Tiwari		16,00,000	-	Financial Creditor	N/A	No	0.00%			16,00,000		
1	2 Anupan Shukla		46,00,000		Financial Creditor	N/A	No	0.00%			46,00,000		

Annexure 3

Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

					Details of claim admitted						Amount of		Amount of	
											any mutual		claim	
										Amount of	dues, that	Amount of	under	
										contingent	may be set-	claims not	verificatio	Remarks,
Sr. No	Name of Creditor	Details of cl	aims received					claim	off	admitted	n	if any.		
				Amount										
						covered by								
						security	Amount covered	Whether	% voting					
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	interest	by guarantee	related party?	share in COC					
							_	_						

Annexure 4

Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

					Details of o	claim admitted			Amount of any mutual		Amount of claim		
									Amount of	dues, that	Amount of	under	Domonica
Sr. No	Name of Creditor	Details of cl	aims received					_	may be set- off	claims not admitted	verificatio n	if any.	
		Date of				Amount covered	Whether	% voting					
		Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	by guarantee	related party?	share in COC					

Annexure 5 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Operational Creditors (workmen)

Sr. No	Name of Authorizzed	Name of workman	Details of o	laims received	D	etails of claim a	dmitted		Amount of	Amount of	Amount of claims	Amount of	Remarks,
	Representative								contingen	any	not admitted	claim under	if any.
									t claim	mutual		verification	
										dues, that			
										may be			
										set-off			
			Date of Receipt	Amount Claimed	Amount of claim	Nature of	Whether	% voting					
					admitted	claim	related	share in					
							party?	COC					
1													
2													
3													

Annexure 6 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Operational Creditors (employees)

Sr. No	Name of Authorizzed	Name of employee	Details of c	laims received	D	etails of claim a	dmitted		Amount of	Amount of	Amount of claims	Amount of	Remarks,
	Representative								contingen	any	not admitted	claim under	if any.
									t claim	mutual		verification	
										dues, that			
										may be			
										set-off			
			Date of Receipt	Amount Claimed	Amount of claim	Nature of	Whether	% voting					
					admitted	claim	related	share in					
							party?	COC					
1													
2													
3													

Annexure 7 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Operational Creditors (Government dues)

Sr. No	Details of	Details of claimant Details of claims received			Deta	ils of claim admi	tted		Amount of	Amount of	Amount of claims	Amount of	Remarks,
									contingent	any	not admitted	claim under	if any.
									claim	mutual		verification	
										dues, that			
									may be				
										set-off			
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim	Nature of claim	Whether	% voting					
					admitted		related	share in					
							party?	coc					
1													
2													
3													

Annexure 8 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Operational Creditors (other than workmen, employees and Government Dues)

Sr. No	Name of creditor	Details of cla	ims received		Details of clai	m admitted			contingent claim		not admitted	Remarks, if any.
		•		Amount of claim admitted	claim	Amount covered by guarantee	related	% voting share in COC		011		
1												
2												
3												

Annexure 9 Name of Corporate Debtor: Vaishali Real Estate Private Limited; Date of Commencement of CIRP: 30.3.2022; List of Creditors as on: 22.04.2022 List of Other Creditor, if any (other than financial creditors and operational creditors)

Sr. No	Name of Creditor	Details of cla	aims received	Details of claim admitted					Amount of	Amount of	Amount of claims	Amount of	Remarks,
									contingent	any	not admitted	claim under	if any.
									claim	mutual		verification	
										dues, that			
										may be set-			
				Amount of Nature of Amount Amount Whether				off					
		Date of Receipt	Amount Claimed	Amount of	Nature of	Amount	Amount	Whether					
				claim	claim	covered	covered	related					
				admitted		by security	by	party?					
						interest	guarantee						
1													
2													
3													